

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 939/MP/2025

Subject : Petition for determination of input price of coal supplied from Talabira Mines for the period 2024-29 under CERC (Terms and Conditions of Tariff) Regulations 2024

Petitioner : NLC India Limited

Respondents : APSPDCL & 15 ors.

Date of Hearing : **6.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Kulamani Biswal, Advocate, NLCIL
Shri Rakesh Pandey, Advocate, NLCIL
Shri Murugan A, NLCIL
Shri Srinivasan R, NLCIL
Ms. Divya Prakash, NLCIL

Record of Proceedings

The case was called out through a virtual hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that the petition has been filed for the determination of the input price of coal supplied from Talabira Mines for the period 2024-29.
3. The Commission, after hearing the learned counsel for the Petitioner, directed as under:
 - (a) Admit. Issue notice to the Respondents.
 - (b) The Respondents are permitted to file their replies on or before **9.2.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **2.3.2026**.
4. The matter shall be listed for hearing on **10.3.2026**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

